

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-8**  
New IA-137/2021  
In  
IB-09(ND)/2021

**IN THE MATTER OF:**

Rama Krishna Industries  
Vs.  
Jay Ace Technologies Ltd

....OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 18.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Anuj Malhotra, Advocate  
For the Respondent :  
For the Intervener :

**ORDER**

**IA-137/2021:-**

Counsel for the Applicant/Operational Creditor is present and prayed for early hearing of the **IB-09(ND)/2021**. The Application is **allowed**.

Registry is directed to list the main matter on 18.02.2021.

—sd—

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

—sd—

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**